

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4249  
ANSWERED ON:17.12.2002  
AMENDMENT IN PANCHAYATI RAJ ACT  
KISHAN LAL DILER

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government propose to amend the Panchayati Raj Act to check the horse trading of elected members and corruption in the election process and to ensure direct representation of the people in these institutions;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

- (a) to (c) The Panchayati Raj Acts are State legislations. There is no such proposal under the consideration of the Union Government.